

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**RAJYA SABHA
UNSTARRED QUESTION No. 425
TO BE ANSWERED ON 13.12.2018**

SPECIAL CATEGORY STATUS TO NER STATES

425. SHRI AHMAD ASFAQUE KARIM:

Will the Minister of Planning be pleased to state:

- (a) whether the North Eastern Region (NER) of the country is counted among the most backward regions of the country;
- (b) if so, the number of States of this region that have been accorded Special Category Status;
- (c) whether Government has any plan to accord Special Category Status to the remaining States for their upliftment;
- (d) if so, the details of the scheme in this regard; and
- (e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF MINISTRY OF PLANNING
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS**

(RAO INDERJIT SINGH)

(a) to (e) : Fourteenth Finance Commission (FFC) did not make any distinction between special and general category States. However, the North Eastern Region of the country comprising eight States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura have been granted special category status for Central Assistance.
